

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.16 - IA/1065(AHM)2024
In
C.P.(IB)/153(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nanjing Maohj Information & technology Company
V/s
Alliance Embroidery Machine Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Madhav Vyas, Proxy Advocate
For the Respondent :

ORDER
(Hybrid Mode)

IA/1065(AHM)2024

This is an application filed by the RP for placing on record report certifying the Re-Constitution of Committee of Creditors and Updated List of Claims. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/1065(AHM)2024** stands disposed of.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)